

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 06/11/2012 This Petition was called on for hearing today.

For Petitioner(s) Ms.Upasana Bhagat,adv.
Mr. Garvesh Kabra,Adv.

For Respondent(s) Mr. Arun K. Sinha,Adv.
Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

Office report reveals that the respondents have filed their counter affidavit though the petitioner submits that the copy of the counter affidavit has not been served on her. Respondent is directed to serve copy of the counter affidavit and file proof. The matter may be listed before the Hon'ble Court as per rules.

		(Sunil Thomas)	
		Registrar	